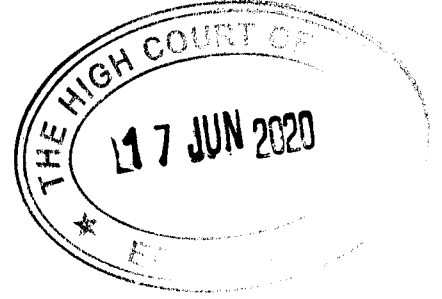
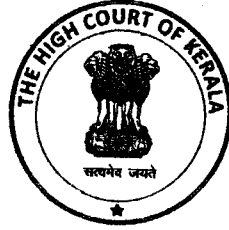


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THE HIGH COURT OF KERALA

Ernakulam - 682031
Email: dsec.hc-ker@gov.in
Phone: 0484 2562963
Fax: 0484 2562451

No.D7(B)-24125/2020

Date : 15-06-2020

NOTIFICATION

The High Court of Kerala has notified the Court of the Judicial Magistrate of First Class-III, Ernakulam as the Virtual Court with territorial jurisdiction over the whole State of Kerala vide notification of even number dated 05/06/2020. It is hereby notify the commencement of the Virtual Court with effect from the 15th day of June 2020.

(By Order)

P.G. Ajithkumar
Registrar (Subordinate Judiciary)

To

The Additional Chief Secretary to Govt., Home(C) Department, Thiruvananthapuram
(with C/L)

The DGP & State Police Chief, Kerala (with C/L)

The Transport Commissioner, MV Department, Government of Kerala (with C/L)

The Superintendent of Government Presses, Thiruvananthapuram (for publication in
the Gazette)

The Principal District Judges in the State

The Chief Judicial Magistrates in the State

The Judicial First Class Magistrate Court-III, Ernakulam

The Special Additional Chief Judicial Magistrate for the trial of criminal cases against
sitting and former MPs/MLAs of the State, Ernakulam

The 'B' Section, High Court

The 'DI' Section, High Court

The 'E' Court cell, High Court

The 'I.T' Section, High Court

The Administrative Records Section, High Court (2 copies)

The File/Stock File